Counsellors for Students

5238. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of EDUCATION be pleased to state:

(a) whether any action plan has been formulated by the Government to provide guidance and special counseling to the students post 8th and 10th standards to choose the subject of their interest similar to other countries; and

(b) if so, the details thereof, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) and (b): Education is a subject of Concurrent List of the Constitution and schools, other than those owned /funded by Central Government, are under the jurisdiction of the State Governments. Thus, the matter relating to Counsellors for Students is regulated in terms of Rules and Instruction of the State Government Concerned.

As far as Central Board of Secondary Education (CBSE) is concerned, a career guidance portal was launched jointly by CBSE & UNICEF and its technical partner on 04th August 2021 on pilot basis for one year. This portal is meant for students of classes 9th to 12th across all 26,000 plus CBSE schools in India and abroad. The portal is accessible to teachers and administrators also. The career guidance portal offers free of cost information on more than:

- 560+ careers in English, Hindi & other regional languages.
- 25000 colleges and vocational institutes spanning over 3 lakh courses
- 1200 scholarships
- 1150 Entrance Exams
The National Institute of Open Schooling (NIOS) also provides flexibility with respect to choice of subjects. A learner has the option to choose subject of his/her choice from the list of subjects provided at NIOS website and prospectus keeping in view the pass criteria and certification criteria for its pre-degree courses such as Secondary, Senior Secondary, Vocational Education Courses and Open Basis Education (OBE) Course.

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